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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

3749-3777

No. _____/Genl./Circulation/West/THC/2025

Dated, Delhi the 01/2/25

Sub:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in CrI. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/CrI. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 4127-4141/R.R (Criminal)/South/Saket/2024 Dated 29.01.2025 along with its enclosure i.e. Mark 'A' (Record of 400 Cases under section 138 NI Act for the year 2011 are identified by Record Room (Criminal), South District during the period w.e.f. 18.01.2025 to 25.01.2025 for weeding out) Bearing Diary No. 1391 Dated 31.01.2025 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge – (SFTC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision of Any other matter, if any, of the Cases mentioned in the Mark 'A' (Record of 400 Cases under section 138 NI Act for the year 2011 are identified by Record Room (Criminal), South District during the period w.e.f. 18.01.2025 to 25.01.2025 for weeding out) be sent to Record Room Criminal through Official E-Mail ID : rrcriminal-south@dde.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision of the Cases as mentioned in the Mark 'A' (Record of 400 Cases under section 138 NI Act for the year 2011 are identified by Record Room (Criminal), South District during the period w.e.f. 18.01.2025 to 25.01.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, E-Sewa and Suvidha Kendra, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
5. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 4127-4144 /R.R (Criminal)/South/Saket/2024

Dated: 29/1/2025

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 400 cases under section 138 NI Act for the year, 2011 of Record Room (Criminal), South District, identified during the period w.e.f. 18.01.2025 to 25.01.2025 have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal or any other matter is pending in respect of these matters shown in Mark-A, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room-Criminal through official e-mail id of rrcriminal-south@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

LIST OF DECIDED FILES . RECORD ROOM CRIMINAL, SOUTH DISTRICT, SAKET COURTS, NEW DELHI.

READY FOR WEEDING OUT OF U/S 138 NI ACT OF THE YEAR 2011.

Sr. No.	Case No.	Under Section	Goshwara No.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY
1.	3098/1/11	138 NI Act	8504/2011	BTNL VS. AMIT KALRA	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
2.	374/1/10	138 NI Act	8505/2011	BCL VS. MAHENDER SINGH	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
3.	1049/1/10	138 NI Act	8506/2011	BCL VS. HARBANS SINGH	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
4.	4098/1/11	138 NI Act	8507/2011	BCL VS. SHASHI KATYAL	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
5.	3833/1/11	138 NI Act	8508/2011	BCL VS. SATBIR SINGH	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
6.	4464/1/11	138 NI Act	8509/2011	BCL VS. NAVEEN JOSHI	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
7.	173/1/11	138 NI Act	8510/2011	BCL VS. VIRENDER	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
8.	915/1/10	138 NI Act	8511/2011	BCL VS. GANESH KAMAN	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
9.	1414/1/11	138 NI Act	8512/2011	BCL VS. RAJINDER PARSAD	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
10.	36/1/11	138 NI Act	8513/2011	BCL VS. ADITYA	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
11.	4463/1/11	138 NI Act	8514/2011	BCL VS. HANS RAJ ARORA	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
12.	4458/1/11	138 NI Act	8515/2011	BCL VS. GERSSEM ISSAC	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
13.	4468/1/11	138 NI Act	8516/2011	BCL VS. HARVINDER KAUR	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
14.	4462/1/11	138 NI Act	8517/2011	BCL VS. A. SINGH	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
15.	4467/1/11	138 NI Act	8518/2011	BCL VS. RAJ BABBAR	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
16.	176/1/11	138 NI Act	8519/2011	BCL VS. S.R. BHATT	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
17.	460/1/11	138 NI Act	8520/2011	PUNEET KUMAR VS. KULDEEP KUMAR	19.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
18.	4726/1/11	138 NI Act	8521/2011	RIL VS. SUSHIL RANA	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
19.	4727/1/11	138 NI Act	8522/2011	RIL VS. GORAKH PAL	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
20.	5036/1/11	138 NI Act	8523/2011	RIL VS. YASHPAL ARORA	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
21.	5042/1/11	138 NI Act	8524/2011	RIL VS. RAJIV BHOWMIK	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
22.	5040/1/11	138 NI Act	8525/2011	RIL VS. SUMIT K. SHARMA	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
23.	5039/1/11	138 NI Act	8526/2011	RIL VS. SUBASH YADAV	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
24.	5037/1/11	138 NI Act	8527/2011	RIL VS. MANOJ TYAGI	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
25.	5038/1/11	138 NI Act	8528/2011	RIL VS. AMIT CHAUDHARY	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
26.	291/1/10	138 NI Act	8529/2011	P.K. MALIK VS. ASLAM KHAN	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
27.	428/1/11	138 NI Act	8530/2011	STANDARD CHARTERED (SCIL) VS. VIKAS GOYAL	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
28.	4186/1/11	138 NI Act	8531/2011	GURU NANAK CO-OP THRIFT CREDIT SOCIETY VS. SUBHASH CHAND	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
29.	3647/1/11	138 NI Act	8532/2011	SAVI ALLIED PRODUCTS VS. PERTECH COMPUTERS	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
30.	1725/1/10	138 NI Act	8534/2011	PAREKH JEWELLERS VS. ANIL VERMA	08.12.2011	Acquitted	SHRI NIPUN AWASTHI, LD MM
31.	3362/1/11	138 NI Act	8535/2011	IREDA VS. M/S MEENAKSHI POWER	10.02.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
32.	5207/1/11	138 NI Act	8536/2011	C.G. FOODS NEPAL (P) LTD. VS. VIMAL KAPOOR	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
33.	4107/1/11	138 NI Act	8537/2011	RELIGARE SECURITIES VS. SAVITA ATMARAM RENGE	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
34.	5059/1/11	138 NI Act	8538/2011	RELIGARE SECURITIES VS. RIZVANUR RAHMAN	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
35.	3889/1/11	138 NI Act	8539/2011	M/S K. WHITE CEMENT VS. JAYA LAXMI	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
36.	3366/1/11	138 NI Act	8540/2011	IREDA VS. M/S HIMALAYA HYDRO	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
37.	500/1/10	138 NI Act	8541/2011	KRISHI RASAYAN EXPERTS VS. ELLURI MALLIKARJUNA	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
38.	3890/1/11	138 NI Act	8542/2011	M/S. J.K. WHITE CEMENT VS. M/S. JAI JAGANNATH BHANDAR	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
39.	1494/1/11	138 NI Act	8543/2011	FENA PVT. LTD. VS. SHABIR AHMED	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
40.	759/1/11	138 NI Act	8544/2011	SHREE SHYAM PULP VS. MEGHRAJ JAIN	10.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
41.	2884/1/11	138 NI Act	8446/2011	BIRLA TRANS ASIA CARPET VS. M/S. KCM CARPET	24.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
42.	5273/1/11	138 NI Act	8447/2011	BAL VS. UPENDER SINGH	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
43.	1377/1/11	138 NI Act	8448/2011	BAL VS. SUNIL NAG	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
44.	2849/1/11	138 NI Act	8449/2011	BAL VS. JAIN SHAILESH ASSOCIATES	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
45.	2848/1/11	138 NI Act	8550/2011	BAL VS. DEEPAK SINGH	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
46.	3162/1/11	138 NI Act	8551/2011	BAL VS. ELBEE EXPRESS	10.12.2011	DAW	SHRI NIPUN AWASTHI, LD MM
47.	61/1/11	138 NI Act	8552/2011	VENTURA ENTERPRISES VS. VIKAS KR. GUPTA	23.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM
48.	4724/1/11	138 NI Act	8558/2011	RIL VS. SANDEEP MAKKAR	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
49.	5041/1/11	138 NI Act	8559/2011	RIL VS. ASHOK KUMAR	08.12.2011	DID	SHRI NIPUN AWASTHI, LD MM
50.	2157/1/10	138 NI Act	8560/2011	TISCO VS. VIRMANTI STEEL	13.12.2011	Compromised	SHRI NIPUN AWASTHI, LD MM

51	4852/10	138 NI Act	8561/2011	INDIA INFOLINE SECURITIES VS. SIDDHARTH GARG	26.04.2011	Compromised	SHRI VIKRANT VAID LD MM
52.	3689/11	138 NI Act	8562/2011	RCIL VS. PUSHOTTAM SINGH	01.04.2011	DID	SHRI VIKRANT VAID LD MM
53	4148/10	138 NI Act	8563/2011	STERLING CELLULAR LTD. VS RAJESH KAUSHIK	02.04.2011	Compromised	SHRI VIKRANT VAID LD MM
54.	1310/10	138 NI Act	8564/2011	COROMANDAL AGENCIES VS. ANIL BHOMMY	28.02.2011	DID	MS CHARU GUPTA LD MM
55.	396/10	138 NI Act	8565/2011	SMT. RAJKUMARI CHAUDHARY VS. VINOD KR.	10.01.2011	Compromised	MS CHARU GUPTA LD MM
56.	1525/10	138 NI Act	8566/2011	RAKESH SHARMA VS. NILOFAR SINGH	10.01.2011	Dismissed	MS CHARU GUPTA LD MM
57	675/10	138 NI Act	8567/2011	ICICI BANK VS. MOHD. RAZIODEEN	06.01.2011	Compromised	MS. CHARU GUPTA LD MM
58.	313/1	138 NI Act	8570/2011	SUBHASH JAIN VS. PUSHPA JAIN	23.04.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
59.	146/1	138 NI Act	8571/2011	MOONDROP CHEMINEERS VS. SIKKA PAPERS LTD.	21.04.2011	Settled	SHRI ANUJ AGGARWAL LD MM
60.	1216/1	138 NI Act	8572/2011	SUMITA KAPIL VS. POONAM JAIN	21.04.2011	DAW	SHRI ANUJ AGGARWAL LD MM
61.	1217/1	138 NI Act	8573/2011	SUMITA KAPIL VS. POONAM JAIN	21.04.2011	DAW	SHRI ANUJ AGGARWAL LD MM
62.	676/1	138 NI Act	8574/2011	MAN SINGH PAHADIA VS. BHAGWAN DAS PAHADIA	27.04.2011	Settled	SHRI ANUJ AGGARWAL LD MM
63.	675/1	138 NI Act	8575/2011	MAN SINGH PAHADIA VS. BHAGWAN DAS PAHADIA	27.04.2011	Settled	SHRI ANUJ AGGARWAL LD MM
64.	488/1	138 NI Act	8576/2011	RIL VS. SAROJ K. SUNDRKA	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
65.	475/1	138 NI Act	8577/2011	RIL VS. RAJENDER JAIN	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
66.	461/1	138 NI Act	8578/2011	RIL VS. JOHI CYCLE INDUSTRIES	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
67.	471/1	138 NI Act	8579/2011	RIL VS. VIRENDR K. KAHE	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
68.	484/1	138 NI Act	8580/2011	RIL VS. RAJPAL	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
69.	485/1	138 NI Act	8581/2011	RIL VS. VINOD KR.	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
70.	396/1	138 NI Act	8582/2011	RIL VS. VINAY KR.	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
71.	465/1	138 NI Act	8583/2011	RIL VS. RAJENDER	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
72.	476/1	138 NI Act	8584/2011	RIL VS. SURINDER P. SETIA	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
73.	469/1	138 NI Act	8585/2011	RIL VS. RAJNEESH	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
74.	467/1	138 NI Act	8586/2011	RIL VS. SOHAN SINGH	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
75.	457/1	138 NI Act	8587/2011	RIL VS. VINOD ARORA	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
76.	481/1	138 NI Act	8588/2011	RIL VS. HASIYUDDIN KHAN	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
77.	480/1	138 NI Act	8589/2011	RIL VS. RANBIR MALIK	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
78.	489/1	138 NI Act	8590/2011	RIL VS. SHIKHA	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
79.	473/1	138 NI Act	8591/2011	RIL VS. SANJEEV SHARMA	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
80.	474/1	138 NI Act	8592/2011	RIL VS. MANOHAR LAL	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
81.	472/1	138 NI Act	8593/2011	RIL VS. PROMILA	03.03.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
82.	499/1	138 NI Act	8594/2011	RIL VS. VIJAY KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
83.	512/1	138 NI Act	8595/2011	RIL VS. SANJAY YADAV	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
84.	529/1	138 NI Act	8596/2011	RIL VS. RAHUL VISH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
85.	508/1	138 NI Act	8597/2011	RIL VS. SUDEEP DAS	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
86.	486/1	138 NI Act	8598/2011	RIL VS. ANURANJAN SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
87.	485/1	138 NI Act	8599/2011	RIL VS. VINOD	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
88.	525/1*	138 NI Act	8600/2011	RIL VS. NARENDER	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
89.	498/1	138 NI Act	8601/2011	RIL VS. RAJEEV CHAUDHARY	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
90.	517/1	138 NI Act	8602/2011	RIL VS. RAMA INFOTECH SYSTEMS	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
91.	533/1	138 NI Act	8603/2011	RIL VS. KRIPA SHANKAR	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
92.	1496/1	138 NI Act	8604/2011	RIL VS. JAIDEEP SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
93.	530/1	138 NI Act	8605/2011	RIL VS. LAJWANTI DEVI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
94.	528/1	138 NI Act	8607/2011	RIL VS. SANJAY BANSAL	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
95.	534/1	138 NI Act	8608/2011	RIL VS. KHAZAN SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
96.	536/1	138 NI Act	8609/2011	RIL VS. MOHIT GULATI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
97.	519/1	138 NI Act	8610/2011	RIL VS. SAMPURNAND BHATT	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
98.	531/1	138 NI Act	8611/2011	RIL VS. SNEHLATA SAHNI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
99.	520/1	138 NI Act	8612/2011	RIL VS. JOGINDER P. SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
100.	525/1	138 NI Act	8613/2011	RIL VS. ANIL KR. RANGWANI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
101.	526/1	138 NI Act	8614/2011	RIL VS. VINOD KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
102.	524/1	138 NI Act	8615/2011	RIL VS. DWARKA NATH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
103.	504/1	138 NI Act	8616/2011	RIL VS. NAMRATA BHOLE	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
104.	523/1	138 NI Act	8617/2011	RIL VS. ASHOK KR. YADAV	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
105.	535/1	138 NI Act	8618/2011	RIL VS. RACHA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
106.	507/1	138 NI Act	8619/2011	RIL VS. SATYA NARAYAN	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
107.	503/1	138 NI Act	8620/2011	RIL VS. AJAY VOHRA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
108.	526/1	138 NI Act	8621/2011	RIL VS. SUDESH KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
109.	510/1	138 NI Act	8622/2011	RIL VS. SRISHTI MEDIA P. LTD.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
110.	529/1	138 NI Act	8623/2011	RIL VS. ROOP SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
111.	881/1/10	138 NI Act	8624/2011	YUDHESTA VS. RUPESH	03.10.2011	Convicted	SHRI ANUJ AGGARWAL LD MM
112.	1338/1	138 NI Act	8625/2011	SCL VS. GURMEET SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
113.	1337/1	138 NI Act	8626/2011	SCL VS. AJAY BHATIA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
114.	1403/1	138 NI Act	8627/2011	DELHI SAFE DEPOSIT CO. LTD. VS. VIJAY KR.	18.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
115.	1340/1	138 NI Act	8628/2011	SCL VS. QUADRANT INFOTECH INDIA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM

116.	1342/1	138 NI Act	8629/2011	SCL VS. ANKIT JOLLY	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
117.	1341/1	138 NI Act	8630/2011	SCL VS. SUNIL SOLANKI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
118.	1359/1	138 NI Act	8631/2011	HETL VS. S.K. TRIPATHI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
119.	1360/1	138 NI Act	8632/2011	HETL VS. RAJIV DUDEJA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
120.	1343/1	138 NI Act	8633/2011	HETL VS. PRIYANKA BHARDWAJ	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
121.	1499/1	138 NI Act	8634/2011	RIL VS. PARMEET SHARMA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
122.	1503/1	138 NI Act	8635/2011	RIL VS. SONU KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
123.	1506/1	138 NI Act	8636/2011	RIL VS. ANIL AHUJA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
124.	1504/1	138 NI Act	8637/2011	RIL VS. SUDIPTA DAS	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
125.	1521/1	138 NI Act	8638/2011	RIL VS. SHIN GOYAL	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
126.	1530/1	138 NI Act	8639/2011	RIL VS. SANJAY KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
127.	1525/1	138 NI Act	8640/2011	RIL VS. BALAURA SINHA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
128.	506/1	138 NI Act	8641/2011	RIL VS. DINESH KR. SHARMA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
129.	1533/1	138 NI Act	8642/2011	RIL VS. BANNET MASSEY	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
130.	494/1	138 NI Act	8643/2011	RIL VS. NARESH CHAND	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
131.	521/1	138 NI Act	8644/2011	RIL VS. ADESH KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
132.	525/1	138 NI Act	8645/2011	RIL VS. JOGINDER P. SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
133.	511/1	138 NI Act	8646/2011	RIL VS. RAJ KR. SAINI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
134.	520/1	138 NI Act	8647/2011	RIL VS. NARESH KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
135.	1495/1	138 NI Act	8648/2011	RIL VS. JEETENDRA PARSAD	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
136.	1522/1	138 NI Act	8649/2011	RIL VS. HANUMAN P. AGGARWAL	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
137.	1525/1	138 NI Act	8650/2011	RIL VS. GURINDER SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
138.	243/1	138 NI Act	8651/2011	RIL VS. RAKESH KHANNA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
139.	1520/1	138 NI Act	8652/2011	RIL VS. SATENDER NAGIYA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
140.	500/1	138 NI Act	8653/2011	RIL VS. NEELAM GULATI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
141.	523/1	138 NI Act	8654/2011	RIL VS. AJAY KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
142.	8655/1	138 NI Act	8655/2011	RIL VS. BRAJESH SHARMA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
143.	1519/1	138 NI Act	8656/2011	RIL VS. ABHISHEK	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
144.	522/1	138 NI Act	8657/2011	RIL VS. RAKESH SRIDHAR	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
145.	1531/1	138 NI Act	8658/2011	RIL VS. SAMPAT SONI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
146.	502/1	138 NI Act	8659/2011	RIL VS. PUSHPA LATA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
147.	527/1	138 NI Act	8660/2011	RIL VS. BHOLA NATH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
148.	813/1	138 NI Act	8661/2011	RIL VS. RAGHUNATH DAYAL	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
149.	522/1	138 NI Act	8662/2011	RIL VS. KAMAL DEEP	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
150.	481/1	138 NI Act	8663/2011	RIL VS. VIJENDER S. CHAUHAN	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
151.	509/1	138 NI Act	8664/2011	RIL VS. VIKAS SONI	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
152.	1240/1	138 NI Act	8665/2011	SATNAM PRAKASH VS. HARMEET SINGH	18.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
153.	1619/1	138 NI Act	8666/2011	SALIM KHAN VS. MOHD. KAMIL	01.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
154.	744/1	138 NI Act	8667/2011	DEWOO MOTORS (I) LTD. VS. KONARK MOTORS	01.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
155.	2320/1	138 NI Act	8669/2011	MAGMA LEASING LTD. VS. ROHIT KR.	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
156.	2921/1	138 NI Act	8670/2011	CITI BANK VS. SUNIL BAJAJ	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
157.	2922/1	138 NI Act	8671/2011	CITI BANK VS. SUPRIYA SEN	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
158.	2247/1	138 NI Act	8672/2011	KANGRA COOP BANK LTD. VS. RAMESH SINGH	17.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
159.	114/1	138 NI Act	8673/2011	BACHU SINGH RAWAT VS. PRATAP SINGH	15.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
160.	1498/1	138 NI Act	8674/2011	SUMAN MOHANPURIA VS. RAMAN KR.	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
161.	572/1	138 NI Act	8675/2011	BRJ BHUSHAN CHAUDHARY VS. GRONIEX INFONET LTD.	17.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
162.	163/1	138 NI Act	8676/2011	GE CAPITAL SERVICES VS. CHANDRA SHEKHAR	17.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
163.	3883/1	138 NI Act	8677/2011	SANJAY GOEL VS. JANAK RAJ KAPUR	15.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
164.	1346/1	138 NI Act	8678/2011	SCL VS. AMIT GOEL	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
165.	1345/1	138 NI Act	8679/2011	SCL VS. CONTINENTAL AUTOMOBILE	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
166.	1347/1	138 NI Act	8680/2011	SCL VS. SYED ALI AKHTAR	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
167.	1528/1	138 NI Act	8681/2011	RIL VS. GOPAL SHARMA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
168.	1499/1	138 NI Act	8682/2011	BRT LTD. VS. J.P. SOOD	29.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
169.	518/1	138 NI Act	8683/2011	RIL VS. LUJAKAT F. MOHD.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
170.	4788/1	138 NI Act	8684/2011	RIL VS. DILIP KR.	20.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
171.	4869/1	138 NI Act	8685/2011	RIL VS. ATUL JAIN	20.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
172.	514/1	138 NI Act	8686/2011	RIL VS. AJAY KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
173.	505/1	138 NI Act	8687/2011	RIL VS. RAKESH CHAND	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
174.	515/1	138 NI Act	8688/2011	RIL VS. BRIJESH KR. SHARMA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
175.	561/1	138 NI Act	8689/2011	RIL VS. DHAN SINGH RANA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
176.	501/1	138 NI Act	8690/2011	RIL VS. TAPAN	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
177.	513/1	138 NI Act	8691/2011	RIL VS. RAHUL JAIN	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
178.	927/1	138 NI Act	8692/2011	RIL VS. SANJEEV CHAUHAN	10.10.2011	Dismissed	SHRI ANUJ AGGARWAL LD MM
179.	1500/1	138 NI Act	8693/2011	RIL VS. SURINDER YADAV	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
180.	493/1	138 NI Act	8694/2011	RIL VS. SANJEEV	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
181.	1529/1	138 NI Act	8695/2011	RIL VS. INTEGRATED RESOURCE	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM

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182.	1498/1	138 NI Act	8696/2011	RIL VS. MANOJ SHARMA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
183.	497/1	138 NI Act	8697/2011	RIL VS. RAVINDER YADAV	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
184.	496/1	138 NI Act	8698/2011	RIL VS. BADAR JEEHAN	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
185.	1502/1	138 NI Act	8699/2011	RIL VS. SUMAN KR.	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
186.	1524/1	138 NI Act	8700/2011	RIL VS. PUSHPA SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
187.	1317/1	138 NI Act	8701/2011	ICL VS. MANDAL	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
188.	2920/1	138 NI Act	8702/2011	RIL VS. MANISH GUPTA	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
189.	2919/1	138 NI Act	8703/2011	RIL VS. A.K. MALHOTRA	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
190.	2924/1	138 NI Act	8704/2011	RIL VS. G. SWAMI	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
191.	2923/1	138 NI Act	8705/2011	RIL VS. RAHUL KR	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
192.	289/1	138 NI Act	8706/2011	NIRULA HANDICRAFTS VS. SANJEEV SHARMA	27.09.2011	Convicted	SHRI ANUJ AGGARWAL LD MM
193.	4928/1	138 NI Act	8707/2011	HIFCO MANWEL LTD. VS. DIMPY	29.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
194.	4927/1	138 NI Act	8708/2011	HIFCO MANWEL LTD. VS. BHUWAN BHASKAR	29.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
195.	1065/1	138 NI Act	8709/2011	MURLIDHAR VS. ANIL KHATANA	29.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
196.	164/1	138 NI Act	8710/2011	BIRLA YAMAHA LTD VS. KANDRA PARA MACHINERY	30.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
197.	1398/1	138 NI Act	8711/2011	ANIL TEXTILES VS. U LIKE INTERNATIONAL	30.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
198.	845/1	138 NI Act	8712/2011	G NEXT MEDIA VS. D.H. ONE RECORDS	29.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
199.	4934/1	138 NI Act	8713/2011	RITU SAINI VS. BHAKAR INDUSTRIES	29.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
200.	1497/1	138 NI Act	8714/2011	DR. SUMAN MOHANPURIA VS. RAMAN KR. GROVER	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
201.	1388/1	138 NI Act	8715/2011	SANDEEP HARSULKAR VS. DR. MANMOHAN SHARMA	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
202.	2060/1	138 NI Act	8716/2011	MOOLCHAND VS. SANNU INTERNATIONAL	30.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
203.	1232/1	138 NI Act	8717/2011	RAGHURAM VS. MEENA BAISSWAL	30.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
204.	2323/1	138 NI Act	8718/2011	MAGMA LEASING VS. SANT RAM	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
205.	1325/1	138 NI Act	8719/2011	KLM FOODS VS. SAARTHAK	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
206.	769/1	138 NI Act	8720/2011	PARAMJEET KAUR VS. SOMNATH DAS	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
207.	4996/1	138 NI Act	8723/2011	MADAN LAL VS. GAUTAM NAIDU	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
208.	4759/1	138 NI Act	8724/2011	COMFORT LIVING VS. D. SEN	20.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
209.	1238/1	138 NI Act	8725/2011	KLM FOOD VS. SAARTHAK INTEL	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
210.	1230/1	138 NI Act	8726/2011	KLM FOOD VS. SAARTHAK INTEL	24.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
211.	637/1	138 NI Act	8327/2011	SALIM KHAN VS. NAZMUDDIN	22.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
212.	4929/1	138 NI Act	8728/2011	HIFCO MANWELL VS. PARAMIT KAUR	20.09.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
213.	1075/1	138 NI Act	8729/2011	SCL VS. RAMINDER SINGH KAPOOR	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
214.	1076/1	138 NI Act	8730/2011	SCL VS. HARINDER PAL BHATIA	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
215.	1361/1	138 NI Act	8731/2011	HETL VS. NEPAL SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
216.	1362/1	138 NI Act	8732/2011	HETL VS. JASVIR SINGH	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
216.	1073/1	138 NI Act	8733/2011	SCL VS. RAJU GUPTA	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
217.	1108/1	138 NI Act	8734/2011	HETL VS. MANMEET SINGH	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
218.	4789/1	138 NI Act	8735/2011	TATA MOTORS LTD. VS. PUASHANT	20.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
219.	4197/1	138 NI Act	8736/2011	PANASONIC INDIA VS. ASIF SAMDANI	20.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
220.	1538/1	138 NI Act	8737/2011	MATLOOB AHMED VS. MOHD WASHIM	20.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
221.	62/1	138 NI Act	8738/2011	VINOD KR. VS. SUJIL KR.	20.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
222.	4446/1	138 NI Act	8739/2011	NICL VS. JOHN WINES	25.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
223.	4498/1	138 NI Act	8740/2011	R.S. BATRA VS. MANGAL FIN	25.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
224.	812/1	138 NI Act	8741/2011	KULDEEP MALIK VS. P.G. DESPANDEY	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
225.	1566/1	138 NI Act	8742/2011	BEEKAY FINANCIAL SERVICES VS. MUKESH KR.	26.08.2011	Dismissed	SHRI ANUJ AGGARWAL LD MM
226.	1567/1	138 NI Act	8743/2011	BEEKAY FINANCIAL SERVICES VS. PRADEEP KR.	26.08.2011	Dismissed	SHRI ANUJ AGGARWAL LD MM
227.	4545/1	138 NI Act	8744/2011	JAITINDER PAL SINGH VS. PANKAJ KR.	27.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
228.	2032/1	138 NI Act	8746/2011	SANDEEP ENTERPRISES VS. LAXMAN	30.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
229.	2767/1	138 NI Act	8747/2011	SALEEM KHAN SAIFI VS. MUKESH KR.	30.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
230.	999/1	138 NI Act	8748/2011	RAJ KR. VS. VIRENDER KR.	30.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
231.	2958/1	138 NI Act	8749/2011	BAL VS. KISHAN KR. OJHA	30.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
232.	2040/1	138 NI Act	8750/2011	BAL VS. RAVINDER KR.	30.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
233.	2138/1	138 NI Act	8751/2011	BAL VS. MUKESH KR.	30.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
234.	2952/1	138 NI Act	8752/2011	BAL VS. CITY FOODS	30.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM

235.	1589/1	138 NI Act	8753/2011	BAL VS. PUTAL KR. SUDHAKAR	30.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
236.	5018/1	138 NI Act	8754/2011	BTVL VS. HARI SINGH	08.08.2011	Settled	SHRI ANUJ AGGARWAL LD MM
237.	1688/1	138 NI Act	8755/2011	BAL VS. RAGHUVENDRA PRATAP	08.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
238.	1689/1	138 NI Act	8756/2011	BAL VS. SUKVINDER KR.	08.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
239.	1033/1	138 NI Act	8757/2011	RANJANA VS. HARDAYAL GURUBEX	19.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
240.	841/1	138 NI Act	8758/2011	RAJ KR. VS. M/S. LINK TRADERS	19.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
241.	50/1	138 NI Act	8759/2011	JAGMOHAN VS. PIYUSH	16.08.2011	Settled	SHRI ANUJ AGGARWAL LD MM
242.	952/1	138 NI Act	8760/2011	VINOD GEORGE VS. JK SALAWAN	12.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
243.	708/1	138 NI Act	8761/2011	BUDH VS. RAJ KR. VERMA	12.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
244.	4264/1	138 NI Act	8762/2011	VAT BROTHERS VS. BABLU SINGH	12.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
245.	4232/1	138 NI Act	8763/2011	BUILT TECHNOLOGIES VS. ANZ COMPUTERS	12.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
246.	239/1	138 NI Act	8764/2011	USHA DEVI VS. BASANT KR. SINGH	09.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
247.	1243/1	138 NI Act	8765/2011	AMIT SEAS EXPRESS VS. ZAP CARGO	09.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
248.	6/1	138 NI Act	8766/2011	DINESH AGGARWAL VS. TRIVENI INFRASTRUCTURE	09.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
249.	1537/1	138 NI Act	8767/2011	HETAL AHMAD VS. WASIM	09.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
250.	27/1	138 NI Act	8768/2011	MMIPL VS. PACIFIC EDUCATIONAL ACADEMY	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
251.	3264/1	138 NI Act	8769/2011	BCL VS. M. NOMAN	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
252.	3265/1	138 NI Act	8770/2011	BCL VS. HARJIT BHATIA	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
253.	3258/1	138 NI Act	8771/2011	BCL VS. VIVIAN DEY	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
254.	3263/1	138 NI Act	8772/2011	BCL VS. MANDHU DHINGRA	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
255.	1439/1	138 NI Act	8774/2011	TTSL VS. UMESH CHANDER	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
256.	3895/1	138 NI Act	8775/2011	TTSL VS. ARJUN	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
257.	4160/1	138 NI Act	8776/2011	TTSL VS. KULDEEP SINGH	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
258.	3892/1	138 NI Act	8777/2011	TTSL VS. SURJEET SINGH	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
259.	161/1	138 NI Act	8778/2011	TTSL VS. MAHABIR SINGH	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
260.	3585/1	138 NI Act	8779/2011	TTSL VS. STANDARD BUILDERS	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
261.	925/1	138 NI Act	8780/2011	TTSL VS. UMED SINGH	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
262.	3583/1	138 NI Act	8781/2011	TTSL VS. SHIV KR.	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
263.	1744/1	138 NI Act	8782/2011	TTSL VS. KAMLEEB EMBROIDERY	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
264.	3896/1	138 NI Act	8783/2011	TTSL VS. MOOL CHAND GARG	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
265.	3590/1	138 NI Act	8784/2011	TTSL VS. SYASHI	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
267.	1742/1	138 NI Act	8785/2011	TTSL VS. MOHD. SHAKIL	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
268.	1008/1	138 NI Act	8786/2011	TTSL VS. VIKRANT YADAV	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
269.	54/1	138 NI Act	8787/2011	TTSL VS. SUJIT KR.	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
270.	3586/1	138 NI Act	8788/2011	TTSL VS. YOGENDER	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
271.	3573/1	138 NI Act	8789/2011	TTSL VS. JAYANT DEVI	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
272.	3580/1	138 NI Act	8790/2011	TTSL VS. BALINDER BHARDWAJ	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
273.	3584/1	138 NI Act	8791/2011	TTSL VS. SONU SAINI	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
274.	1017/1	138 NI Act	8792/2011	TTSL VS. ASHISH CHAUHAN	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
275.	1020/1	138 NI Act	8793/2011	TTSL VS. SANJAY GULATI	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
276.	1590/1	138 NI Act	8794/2011	TTSL VS. K.K.C MKTG	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
277.	764/1	138 NI Act	8795/2011	BAL VS. YOGESH DAGAR	10.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
278.	2821/1	138 NI Act	8796/2011	BAL VS. JONA CAP HOUSE	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
279.	3304/1	138 NI Act	8797/2011	BAL VS. WELCOME COMMUNICATION	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
280.	646/1	138 NI Act	8798/2011	BAL VS. MANISH GUPTA	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
281.	2956/1	138 NI Act	8799/2011	BAL VS. SATYA ASSOCIATES	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
282.	4548/1	138 NI Act	8800/2011	BAL VS. SAANU ELECTROLATES	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
283.	2150/1	138 NI Act	8801/2011	BAL VS. SANJAY	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
284.	3424/1	138 NI Act	8802/2011	BAL VS. SATYA PAL SHAHI	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
285.	2854/1	138 NI Act	8803/2011	VEMSL VS. RAJESH KR.	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
286.	2853/1	138 NI Act	8804/2011	VEMSL VS. AMIT TYAGI	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
287.	2836/1	138 NI Act	8805/2011	VEMSL VS. LUCKY	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
288.	2795/1	138 NI Act	8806/2011	BEKAY FIN. SERVICES VS. LALIT KAPOOR		Acquitted	SHRI ANUJ AGGARWAL LD MM
289.	1543/1	138 NI Act	8807/2011	RIL VS. S. RAY	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
290.	1542/1	138 NI Act	8808/2011	RIL VS. SANJAY SHARMA	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
291.	1539/1	138 NI Act	8809/2011	RIL VS. S.B. KASHYAP	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
292.	1540/1	138 NI Act	8810/2011	RIL VS. CHANDRA PAL RATHI	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
293.	1541/1	138 NI Act	8811/2011	RIL VS. SURJINDER PAL	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
294.	1538/1	138 NI Act	8812/2011	RIL VS. CHANDRA PAL	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
295.	1544/1	138 NI Act	8813/2011	RIL VS. A.K. JHA	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
296.	2874/1	138 NI Act	8814/2011	VEMSL VS. VIPIN	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
297.	2843/1	138 NI Act	8815/2011	VEMSL VS. AMIT SINGH	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
298.	2853/1	138 NI Act	8816/2011	VEMSL VS. GAUTAM NILKANTH	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
299.	2868/1	138 NI Act	8817/2011	VEMSL VS. KARUN SHARMA	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
300.	2870/1	138 NI Act	8818/2011	VEMSL VS. GANESH	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
301.	2834/1	138 NI Act	8819/2011	VEMSL VS. AMIT KUMAR	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
302.	2859/1	138 NI Act	8820/2011	VEMSL VS. ABHAY TANDON	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
303.	818/1	138 NI Act	8821/2011	VEMSL VS. ASHOK KR.	12.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
304.	848/1	138 NI Act	8822/2011	VEMSL VS. PRADEEP KAUSHIK	12.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM

305	3060/1	138 NI Act	8823/2011	VEMSL VS. ABDUL REHMAN	12.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
306	2781/1	138 NI Act	8824/2011	VEMSL VS. LALIT GUPTA	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
307	261/1	138 NI Act	8825/2011	VEMSL VS. DEEPAK DAHIYA	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
308	5036/1	138 NI Act	8826/2011	VEMSL VS. MOHIT	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
309	5037/1	138 NI Act	8827/2011	VEMSL VS. PANKAJ	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
310	5835/1	138 NI Act	8828/2011	VEMSL VS. KAUSHAR PANWAR	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
311	5038/1	138 NI Act	8829/2011	VEMSL VS. NIKHIL KR.	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
312	1478/1	138 NI Act	8830/2011	VEMSL VS. VIVEK SAGAR	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
313	283/1	138 NI Act	8831/2011	VEMSL VS. SATPAL SHARMA	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
314	1480/1	138 NI Act	8832/2011	VEMSL VS. ABHA ANAND	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
315	5039/1	138 NI Act	8833/2011	VEMSL VS. YASH PAL SINGH	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
316	168/1	138 NI Act	8834/2011	VEMSL VS. MOHIT SINGH	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
317	901/1	138 NI Act	8835/2011	VEMSL VS. NESSA MANY MCDONALD	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
318	900/1	138 NI Act	8836/2011	VEMSL VS. NIMAI SARDAR	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
319	15/1	138 NI Act	8837/2011	VEMSL VS. SHARMA CONTRACTORS LTD.	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
320	1623/1	138 NI Act	8838/2011	VEMSL VS. ASHAN	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
321	3/1	138 NI Act	8839/2011	VEMSL VS. AMIT NARANG	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
322	901/1	138 NI Act	8840/2011	VEMSL VS. KUNAL PANKAJ	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
323	18/1	138 NI Act	8841/2011	VEMSL VS. HARSHA JAIN	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
324	17/11	138 NI Act	8842/2011	VEMSL VS. ADITYA NARANG	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
325	7/1	138 NI Act	8843/2011	VEMSL VS. DUSHYANT SHARMA	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
326	1614/1	138 NI Act	8844/2011	VEMSL VS. D.G. GOSWAMI	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
327	1619/1	138 NI Act	8845/2011	VEMSL VS. PRASHANT KASHYAP	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
328	928/1	138 NI Act	8846/2011	RIL VS. PREM SINGH MADAN	10.10.2011	DAW	SHRI ANUJ AGGARWAL LD MM
329	4043/1	138 NI Act	8847/2011	HEMSL VS. NIPUN JAIN	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
330	4047/1	138 NI Act	8848/2011	HEMSL VS. INDIAN VEUARY COLLECTION	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
331	2885/1	138 NI Act	8849/2011	HEMSL VS. REHMAN CONSTRUCTIONS	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
332	4074/1	138 NI Act	8850/2011	ICICI BANK VS. TARA DEVI	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
334	4075/1	138 NI Act	8851/2011	ICICI BANK VS. ARUN NATH JHA	07.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
335	3422/1	138 NI Act	8852/2011	BAL VS. ROBERT MARCUS	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
336	637/1	138 NI Act	8853/2011	BAL VS. RANDEEP SINGH	07.08.2011	Settled	SHRI ANUJ AGGARWAL LD MM
337	1584/1	138 NI Act	8854/2011	BAL VS. DEVANATHAN	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
338	3425/1	138 NI Act	8855/2011	BAL VS. RAVI SRIVASTAVA	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
339	74/1	138 NI Act	8856/2011	REAL SERVICES VS. AMIR ALI	12.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
340	2388/1	138 NI Act	8857/2011	RSL VS. DHARMENDRA SINGH	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
341	2602/1	138 NI Act	8858/2011	BCL VS. RAMAN	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
342	2039/1	138 NI Act	8859/2011	BCL VS. M.L. GARG	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
343	757/1	138 NI Act	8860/2011	BENON MOUNTAIN VS. TRAVCON HOLIDAYS	01.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
344	1618/1	138 NI Act	8861/2011	SALIM KHAN VS. ASLAM KHAN	01.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
345	753/1	138 NI Act	8862/2011	BENON MOUNTAINS VS. TRAVCON HOLIDAYS	01.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
346	4807/1	138 NI Act	8863/2011	SHEEBA GARMENTS VS. SONY ENTERPRISES	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
347	1417/1	138 NI Act	8864/2011	INDIA CEMENT CAPITAL VS. KAMAL WALIA	03.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
348	4946/1	138 NI Act	8865/2011	THE IN-TALIMENT SUPPLY VS. ANIL KR.	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
349	160/1	138 NI Act	8866/2011	G.E. CAPITAL VS. MANGAL SINGH	17.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
350	2757/1	138 NI Act	8868/2011	FAIRWEALTH SECURITIES VS. RAMCHANDRA REDDY	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
351	3144/1	138 NI Act	8869/2011	A.K. AUTO DEALS VS. SANJAY	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
352	4234/1	138 NI Act	8870/2011	ASHISH BALAJI COOPERATIVE VS. KAVITA ARORA	07.08.2011	Settled	SHRI ANUJ AGGARWAL LD MM
353	201/1	138 NI Act	8871/2011	HERO EXPORTS VS. NEETU	07.08.2011	Settled	SHRI ANUJ AGGARWAL LD MM
354	3844/1	138 NI Act	8872/2011	MADHAV CO-OP VS. RAM NIWAS	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
355	4163/1	138 NI Act	8873/2011	SALIM KHAN VS. AFAQUE KHAN	03.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
356	4228/1	138 NI Act	8874/2011	JATESH KR. GUPTA VS. RAJESH KR. SHARMA	02.08.2011	Dismissed	SHRI ANUJ AGGARWAL LD MM
357	4105/1	138 NI Act	8875/2011	BALAJI CONSTRUCTION VS. VENU GOPAL	01.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
358	4109/1	138 NI Act	8876/2011	DELHI ART GALLERY VS. K.G. SUNIL DUTT	01.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
359	4805/1	138 NI Act	8877/2011	GHANSHYAM SOFTWARE VS. JAI SHANKAR RAJGOPAL	10.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
360	2891/1	138 NI Act	8878/2011	TARKESHWAR NATH TIWARI VS. PRABHUJI DIARY FOODS	22.10.2011	DAW	SHRI ANUJ AGGARWAL LD MM
361	2925/1	138 NI Act	8879/2011	VIDYA PRAKASH VS. VED PRAKASH	29.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
362	2256/1	138 NI Act	8880/2011	ESSON FURNISHING VS. M/S. PUJA ENTERPRISES	16.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
363	1302/1	138 NI Act	8881/2011	AMRO BANK VS. RAMESH CHAND	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM

364.	1325/1	138 NI Act	8882/2011	A. K. MISHRA VS. CHANDRA SHEKHAR SHARMA	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
365.	4949/1	138 NI Act	8883/2011	RANJEET TRIVEDI VS. ANITA	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
366.	4948/1	138 NI Act	8884/2011	BESTEVER TOYS VS. SWAMY	05.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
367.	893/1	138 NI Act	8885/2011	SENANI SERVICES STATION VS. SATRU GENERATION	13.10.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
368.	15282/1	138 NI Act	8886/2011	BAL VS. RACHNA SAHNI	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
369.	1866/1	138 NI Act	8887/2011	TTSL VS. SATNAM DHINGRA	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
370.	4166/1	138 NI Act	8888/2011	TTSL VS. SOHAN LAL	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
371.	1582/1	138 NI Act	8889/2011	VEMSL VS. MUKESH GAUTAM	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
372.	169/1	138 NI Act	8890/2011	VEMSL VS. SUBASH SHISHODIYA	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
373.	6/1	138 NI Act	8891/2011	VEMSL VS. KARAN KAPOOR	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
374.	1629/1	138 NI Act	8892/2011	VEMSL VS. PRASHANT KR.	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
375.	4159/1	138 NI Act	8893/2011	INDIA BULLS VS. RAM NARESH RAY	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
376.	730/1	138 NI Act	8894/2011	ABN AMRO BANK VS. VIJENDER SINGH	07.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
377.	4076/1	138 NI Act	8895/2011	ICICI BANK VS. MUKESH KR.	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
378.	4077/1	138 NI Act	8896/2011	ICICI BANK VS. ASHOK KR KAPOOR	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
379.	3851/1	138 NI Act	8897/2011	ICICI BANK VS. MUSAN MUNNAVER ANSARI	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
380.	4261/1	138 NI Act	8898/2011	ZTK VS. AJIT SINGH	06.08.2011	DID	SHRI ANUJ AGGARWAL LD MM
381.	598/1	138 NI Act	8899/2011	GURMEE SINGH VS. MOHAN LAL SAGAR	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
382.	1006/1	138 NI Act	8900/2011	DIAMOND PKT BOOKS VS. DINESH	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
383.	97/1	138 NI Act	8901/2011	SANJAY KHATHI VS. RAJENDRA YADAV	07.08.2011	DAW	SHRI ANUJ AGGARWAL LD MM
384.	4182/1	138 NI Act	8902/2011	D.K. ASSOCIATES VS. HAZARI LAL	08.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
385.	588/1	138 NI Act	8903/2011	RANJEET SINGH VS. SUNNY MALHOTRA	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
386.	1082/1	138 NI Act	8904/2011	BARNALA STEELS INDUSTRIES VS. GANGA CONTRACTORS	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
387.	912/1	138 NI Act	8905/2011	RAJEEV KAUSHAL VS. NARESH KHATTER	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
388.	917/1	138 NI Act	8906/2011	RAJEEV KAUSHAL VS. NARESH KHATTER	06.08.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
389.	109/1	138 NI Act	8907/2011	RCP CHAUDHARY VS. SIKAM SINGH	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
390.	1341/1	138 NI Act	8908/2011	SUNIL AGGARWAL VS. VINAY ASTHANA	11.11.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
391.	4720/1	138 NI Act	8909/2011	HETL VS. GIRISH DUTT	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
392.	3850/1	138 NI Act	8910/2011	IACM SMART LOAN VS. S.L. MALHOTRA	09.11.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
393.	1728/1	138 NI Act	8911/2011	PARAMOUNT SURGIMED VS. STAR & STYLE FURNITURE	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
394.	3/1	138 NI Act	8912/2011	HATHWAY AFE AND DATACOM LTD. VS. KUMAR CABLE NETWORK	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
395.	134/10	138 NI Act	8913/2011	BAWA PAWANDEEP SINGH BHALLA VS. ANISH FURNITURE	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
396.	4924/1	138 NI Act	8914/2011	COURCAN CARGO VS. RAHUL EXPRESS SERVICES	15.11.2011	Acquitted	SHRI ANUJ AGGARWAL LD MM
397.	1063/1	138 NI Act	8915/2011	MAHINDER PAL VS. JUGAL KISHORE	14.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
398.	1234/1	138 NI Act	8916/2011	RAJIV KR. SHARMA VS. SATISH	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
399.	469/1	138 NI Act	8917/2011	RATAN SINGH VS. GURU NANAK ENTERPRISE	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM
400.	693/1	138 NI Act	8918/2011	MONU GARMENTS VS. KANNUMMAL EXPORTS	12.11.2011	Settled	SHRI ANUJ AGGARWAL LD MM

DAC* means 'Disposed of as compromised'

DNP** means 'Dismissed for non-prosecution'

DAW*** means 'Disposed of as withdrawn'

DID**** means 'Dismissed in default'